

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.04.2026


**ORDER NO. 45 of 2026**

Hon'ble President is pleased to partially modify roster order no. 17 of 2026 from **20.04.2026 to 24.04.2026 for CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 20.04.2026 to 24.04.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. If Hon'ble Member (Judicial) is on leave, Mr. Ajay Sharma, Hon'ble Member (Judicial) will sit in the Division Bench and in whose absence, Dr. S. K. Pati, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,  
  
16/04/26  
(Dhruv Khurana)  
Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

  
16/04/26  
Assistant Registrar